

Government of Jammu & Kashmir
Health & Medical Education Department
Civil Secretariat, Jammu/Srinagar.

Notification

Jammu/Srinagar, the 15th of March 2024

S.O. 177 - In exercise of the powers conferred by clause (a) of sub-section (1) and sub-section (3) of section 23 of the Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Act, 2017, read with sub-rule (1) of rule 4 and rule 5 of the Jammu and Kashmir Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Ombudsman and Legal Proceedings) Rules, 2020, the Government of Jammu and Kashmir hereby appoints Shri Sham Lal Lalhal, Retired District and Sessions Judge as **Ombudsman** for whole of the Union Territory of Jammu and Kashmir for a period of three (03) years from the date on which he enters the office or till he attains the age of 70 years, whichever is earlier, for the purposes of the said Act.

By Order of the Government of Jammu and Kashmir.



(Dr. Syed Abid Rasheed Shah) IAS
Secretary to the Government,

No. HD-NHM/5/2021-02

Dated: 15.03.2024

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Commissioner/ Secretary to Government, General Administration Department.
4. Secretary to the Government, Law, Justice and Parliamentary Affairs Department.
5. Special Secretary to the Chief Secretary J&K.
6. Director, Archives, Archaeology & Museums, J&K.
7. Concerned Officer.
8. OSD with Advisor (B), to the Hon'ble Lieutenant Governor.
9. Project Director, J&K AIDS Control Society.
10. PS to Secretary to the Government, Health & Medical Education Department.
11. I/c Website, Health & Medical Education Department.
12. Government Order file/Stock file.